

1	2	3	4
4	Kansjore	11.040	4.107
5	Sonua	19.246	0.100
6	Surangi	13.284	0.000
7	Tapkara Res. Scheme	0.515	1.520
8	Upper Sankh	26.350	0.850
9	Panchkhero	8.242	0.400
10	Subernarekha Multipurpose project	335.540	0.000

Water supply to Rajasthan from Bhakra dam

†1538. SHRI ASHK ALI TAK: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of quantum of water in cusec fixed to be provided to Rajasthan under inter-State water agreement from Bhakra Dam;

(b) whether the State is getting its full share of water and if not, the reasons therefor; and

(c) the details of efforts made by the Central Government to provide the State its share of water so far?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) Bhakra Beas Management Board (BBMB) has informed that as per Bhakra Nangal Agreement 1959 subsequently modified on 20.12.1966, the share of Rajasthan from Bhakra Dam is 9.81%.

(b) As further informed by BBMB, deliveries to States are given as per the requirements projected/decided in the Technical Committee Meetings held every month. In the last ten years from except for 2002-03, 2003-04 and 2009-10, the overall supplies to Rajasthan were more than their agreed share of water.

(c) The responsibility of delivering to Rajasthan their share of water, as decided by the Technical Committee Meetings of BBMB is of the States of Punjab and Haryana. However, as informed by BBMB, whenever shortages are noticed or request is received from Rajasthan, BBMB requests the concerned States to deliver the correct/agreed supplies.

†Original notice of the question was received in Hindi.